

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Allegations regarding misuse of funds for publicity, participation in exhibition etc. made by the All India Coir Board Staff Union have been looked into and action on the preliminary findings has been initiated.

(c) No, Sir.

Formation of Central Cadre of Translators/Hindi Officers

2196. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that for eligibility to appear in the Hindi Assistant Examination conducted by the UPSC in 1958, the minimum educational qualification was B.A. with Hindi as one of the subjects;

(b) whether Government are forming a Central Cadre of Translators, Hindi Officers and Hindi Assistants/Junior and Senior Hindi Translators of the various Ministries who are likely to be inducted in the Central Cadre;

(c) whether it is proposed to prescribe a higher qualification for induction in the Central Cadre if so, the reasons therefor; and

(d) whether Government propose to take appropriate steps to safeguard the interests of those Hindi Assistants/Hindi Translators, who are only graduates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No, Sir. No such examination was conducted by the Union Public Service Commission in 1958. In 1959 a special examination was conducted by the U.P.S.C. for the Departmental Clerks, in which Departmental candidates with one year or more service could be selected for appointment to the post of Hindi Assistants. The minimum qualification for the Departmental candidates to appear in the examination was prescribed as B.A. with Hindi as a subject.

(b) The matter is under consideration of the Government.

(c) Draft rules for the Central Cadre which include the question of qualifications also are still under consideration, and in view of this the question does not arise.

(d) At the time of initial formation of the proposed service, the cases of all the officers/employees working against the posts likely to be included in the Service will be considered.

Supply of Essential Food Articles to Central Police Personnel

2197. SHRI T. R. SHAMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that the Governments of Tamil Nadu and West Bengal are giving essential food articles at concessional rates to the Police Department Personnel; and

(b) whether the Central Government are considering the proposal of giving similar facilities to the Central Police Personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) No, Sir. The Central Police Personnel are already allowed Government contribution towards their ration expenses on a different pattern.

Flow of Foreign Money

2198. SHRI R. L. BHATIA:
SHRI ATAL BIHARI VAJ-
PAYEE:
SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned 'Jamaat getting funds from West Asia; Sheikh' appearing in the Tribune dated the 2nd September, 1980;